

**HIGH COURT OF DELHI: NEW DELHI**

No. 3/DHC/Gaz/G-7/VLE.2(a)/2019  
Dated: 14<sup>th</sup> January, 2019

**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following posting/transfer in the Delhi Judicial Service with immediate effect:-

Sl. No.	Name of the Officer	From	To	District to which allocated	Remarks
1.	Ms. Archana Beniwal	On return from maternity leave/ CCL	MM (Mahila Court)-3, South-East, Saket	South-East	Vice Ms. Saumya Chauhan, since proceeded on child care leave.

**Notes :**

1. The judicial officer shall be under the control of the District & Sessions Judge of the District to which she has been allocated.

**BY ORDER OF THE COURT**

Sd/-  
**(DINESH KUMAR SHARMA)**  
REGISTRAR GENERAL

Endst.No.102-144/DHC/Gaz./G-7/VLE.2(a)/2019

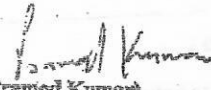
Dated, the 14<sup>th</sup> January, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamaath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.

*[Handwritten Signature]*  
DBSJ (MCA)  
14/1/19  
Secy O/C JUDL

27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The DR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of DHC.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.

  
 (Praveen Kumar)  
 Joint Registrar (Gazette-II)

**MOST IMMEDIATE**  
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

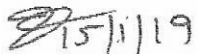
No. F.5 (2)/2019/4359-4408 Dated, Delhi the 15 JAN 2019

Sub:- **Posting/Transfer in Delhi Judicial Service.**

As directed, copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
4. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
5. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
7. The Officer concerned.
8. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, Layers, Vulnerable Witness Deposition Complex (VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
9. The P.S. to Ld. District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Court, Delhi
10. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
11. The PRO, Tis Hazari Court, Delhi.
12. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
13. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
14. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.
15. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
16. The Layers Section, for uploading on layers.

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 (TRIPTA DEWAN)  
 Administrative Officer (Judicial)  
 Judicial Branch (Central)  
 For District & Sessions Judge (HQs), Delhi.

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